

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD**

Dated: This the **24th** day of **December** 2018.

Hon'ble Mr.Rakesh Sagar Jain, Member (Judicial)

Original Application No. 330/1243/2011

Premawati Applicant
By Adv: None

V E R S U S

Union of India & Others Respondents
By Adv: Shri Anil Kumar

O R D E R

List revised. None present for the applicant. Shri Anil Kumar, Advocate is present for the respondents.

2. Record reveals that none was also present for the applicant on the last occasions i.e. on 21.12.2018 and on 29.10.2018. It appears that applicant or his counsel is not interested to pursue the case. Accordingly, the O.A. is dismissed in default and for non appearance of the applicant.

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(Rakesh Sagar Jain)
Member (J)

Sushil